

the Salt (Reserve Stocks) Order, 1955, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.  
[Placed in Library. See No. LT-2296/60.]

**AMENDMENT TO EMPLOYEES' PROVIDENT FUNDS SCHEME**

**SUMMARY OF MAIN CONCLUSIONS OF STANDING LABOUR COMMITTEE**

**The Deputy Minister of Labour (Shri Abid Ali):** I beg to lay on the Table—

(i) A copy of Notification No. GSR. 718 dated the 25th June, 1960 as corrected by GSR. 919 dated the 6th August, 1960, making certain further amendment to the Employees' Provident Funds Scheme, 1952, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952.

[Placed in Library. See No. LT-2297/60.]

(ii) A copy of the Summary of main conclusions of the Third Meeting of the 18th Session of the Standing Labour Committee held at New Delhi in April, 1960.

[Placed in Library. See No. LT-2298/60.]

**RESULTS OF BYE-ELECTIONS**

**The Deputy Minister of Law (Shri Hajarnavis):** I beg to lay on the Table a copy of 'Results of bye-elections held between April, 1959 and May, 1960.

[Placed in Library. See No. LT-2299/60.]

**MESSAGE FROM RAJYA SABHA**

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Busi-

ness in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 16th August, 1960, agreed without any amendment to the Manipur Land Revenue and Land Reforms Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 2nd August, 1960."

**STATEMENT RE: SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1960-61**

**The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):** On behalf of Shri Morarji Desai, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1960-61.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**SIXTY-SEVENTH REPORT**

**Shri Ram Krishan Gupta (Mahendragarh):** I beg to present the Sixty-seventh Report of the Committee on Private Members' Bills and Resolutions.

12.06 hrs.

**STATEMENT RE: ACCIDENT IN HANDIDHUA COAL MINE, TALCHER**

**The Deputy Minister of Labour (Shri Abid Ali):** The information required by hon. Members about the accident that occurred in the Handidhua Coal Mine, Talcher, involving the death of one dresser is as follows:

The deceased was engaged in dressing the roof when a mass of coal fell from a height of eight feet and killed him instantaneously. Another